

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.07.2017

**ORDER NO. 89 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **153 of 2016 for CESTAT Bangalore** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Technical)	From 24.07.2017 to 4.8.2017	Single Member Bench matters
Hon'ble Shri S.S. Garg, Member (J) and Hon'ble Shri B. Ravichandran, Member (T)	From 7.8.2017 to 11.8.2017	All Division Bench matters
Hon'ble Shri Shri S.S. Garg, Member (J)	From 24.07.2017 to 4.8.2017	Single Member Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. Hon'ble Shri B. Ravichandran, Member (T) will also hear Difference of opinion matter at 2.30 p.m., as notified.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**